

(ग) यदि हां, तो उनकी जांच का क्या परिणाम हुआ है ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) and (c). Enquiries made from the Madhya Bharat Government reveal that the mills closed down due to non-settlement of some dispute between the employer and the Labour Union on the question of retrenchment and that attempts are being made to refer the matter to arbitration.

D. V. C.

**\*2217. Shri A. C. Guha:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the total amount so far spent for the Rehabilitation, Land Acquisition and Soil Conservation Department of the Damodar Valley Corporation; and

(b) the present monthly pay-bill of the Department?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) and (b). The information is being collected from the Damodar Valley Corporation and will be laid on the Table of the House as soon as possible.

#### DUNLOP RUBBER FACTORY

**\*2218. Shri K. C. Sodhia:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total output of the Dunlop Rubber Factory during 1951-52;

(b) the total export of their output;

(c) how many Indians are on their superior staff;

(d) whether there are any other Rubber companies working in India and if so, their names and the capital invested; and

(e) how much of Indian rubber is purchased by Dunlop and Co., and at what rate?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) and (b). Precise information is not readily available.

(c) Forty one Officers drawing a salary of Rs. 1,000 and above per mensem.

(d) A statement giving the names of important Rubber manufacturing

firms and the capital invested in each is placed on the Table of the House. [See Appendix X, annexure No. 46.]

(e) 8,470 tons during March, 1951 to April, 1952 at controlled rates fixed by Government.

#### SALT

**\*2219. Shri Sinhasan Singh:** Will the Minister of **Production** be pleased to state:

(a) the retail price of salt per seer when salt excise duty was being levied and what is the corresponding price these days when the excise duty has been removed; and

(b) why there is restriction on movement of salt inspite of self-sufficiency?

**The Minister of Production (Shri K. C. Reddy):** (a) a statement is laid on the Table of the House. [See Appendix X, annexure No. 47.]

(b) The movement of salt from producing areas to the consuming areas has to be regulated as the transport position is not yet quite adequate. Some of the State Governments have appointed their own nominees to import salt into their States as a safeguard against some traders creating artificial scarcity.

#### REHABILITATION GRANT TO ORISSA

**\*2220. Shri Sanganna:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of displaced persons colonies and the population thereof in the State of Orissa;

(b) the total grants in aid given to the State of Orissa during the last three years (1949-50, 1950-51 and 1951-52) for rehabilitation of displaced persons;

(c) whether all the displaced persons colonies in the State of Orissa have become self-sufficient; and

(d) if so, whether Governmental aid has been withheld and cash loans, if any, given to them have been recovered in full or in part?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Colonies 45.

Population 7,581.

(b) 1949-50 Rs. 39,000.

1950-51 Rs. 54,54,000.

1951-52 Rs. 11,35,000.